

Licence Fee from the Radio and Television set Holders

†3958. SHRI UDAY PRATAP SINGH:

SHRI RAMA SHANKAR KAUSHIK:

SHRI KARNEDU BHATTACHARJEE :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether any proposal of the Prasar Bharati is under consideration of Government with regard to charging huge amount as licence fee from the radio and television set holders;

(b) if so, the details thereof and the reasons for such a proposal;

(c) whether Government are considering to turn down the said proposal of Prasar Bharati;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI RAVI SHANKAR PRASAD) : (a) and (b) Prasar Bharati have intimated that a proposal for imposing licence fee on radio/TV sets is under their consideration.

(c) Government do not propose to charge any licence fee on radio/TV sets.

(d) and (e) Do not arise.

FDI in Print Media

†3959. SHRI RAJIV RANJAN SINGH 'LALAN':

SHRI RAM JETHMALANI :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Government are considering the proposal to allow more foreign capital investment in news agencies;

(b) if so, the outlines of the said proposal and whether news agencies have also requested Government to bring this proposal; and

(c) if so, the details thereof?

†Original notice of the question was received in Hindi.